

**Central Administrative Tribunal
Principal Bench**

**CP No.85/2017
in
OA No.4081/2011**

New Delhi, this the 05th day of January, 2018

**Hon'ble Mr. V. Ajay Kumar, Member (J)
Hon'ble Ms. Nita Chowdhury, Member (A)**

Yad Ram, Traffic Inspector (Retd.),
Aged about 63 years,
S/o Shri Jagdish Chand,
R/o H.No.116, Okhla,
Jamia Nagar,
New Delhi-110025.

...Applicant

(In person)

Versus

1. The Sandeep Kumar,
Chairman-cum-Managing Director (CMD)/GM,
Delhi Transport Corporation,
DTC Hqrs, I.P. Estate,
New Delhi-110002.

2. Sh. Praveen Kumar,
Senior Manager (Pers),
DTC Hqrs, I.P. Estate,
New Delhi.

...Respondents

(By Advocate : Ms. Swati Jain for Ms. Ruchira Gupta)

ORDER (ORAL)

Mr. V. Ajay Kumar, Member (J) :-

When the matter was taken up for hearing, learned counsel for respondents while filing certain documents after service on the applicant, who is present in the Court, submits that they have

released the amounts, as per the revised calculations and also credited the same to the saving bank a/c of the applicant and that he has received the same also.

2. In the circumstances and in view of the substantial compliance of the orders of this Tribunal, CP is closed. Notices are discharged.

(Nita Chowdhury)
Member (A)

(V. Ajay Kumar)
Member (J)

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